



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

|                           |   |  |
|---------------------------|---|--|
| APPLICATION NUMBER        | : |  |
| PETITION NUMBER           | : | CP/8/2016  |
| NAME OF THE PETITIONER(S) | : | Eshaque & 3 Ors                                    |
| NAME OF THE RESPONDENT(S) | : | M/s. Biomass Briquetting Fuel Technologies Pvt Ltd |
| UNDER SECTION             | : | 241(1), 242(4), 213, 447, 448, 444                 |

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|                       |            |   |
|-----------------------|------------|---|
| Adv. Sindhu S. Kamath | R2         |   |
| Adv. A. H. K. P.      | Petitioner |  |

**ORDER**

Counsel for Petitioner present. Sindhu S.Kamath, Counsel representing R2 also present. Counsel for R2 prays some more time for filing counter. At request time is extended. Put up on **27/02/2017 at 10.30 A.M**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)